

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 5

COURT NO. : 1

30.07.2019

O.A./260/908/2015

BHABATOSH PRAMANIK
-V/S-
D/O POST

ITEM NO:50

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. B. Swain for Official respondents.
Mr. C.P.Sahani, Ld, Counsel for Private Respondent

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr. B.Swain, Ld. Counsel for the official respondents and Mr. C. P. Sahani, Ld. Counsel for Private respondents are present.</p> <p>On 28.03.2019, no one was present on behalf of the applicant and last opportunity was allowed to the applicant to pursue this case vide order on that date.</p> <p>Hence, the O.A is dismissed in default for non-prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p>